

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS
LOK SABHA
UNSTARRED QUESTION NO 1122 TO BE ANSWERED ON 22.07.2022

Direct Benefit Transfer for Fertilizer Subsidy

1122: SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Direct Benefit Transfer (DBT) for fertilizer subsidy is being provided to farmers, if so, the details thereof;
- (b) whether the Government has assessed that DBT on fertilizer subsidy is likely to adversely affect the availability and production of fertilizer in the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the number of farmers who have been given DBT as fertilizer subsidy during the last two years;
- (e) whether the Government has received complaints on alleged misuse of DBT from certain quarters, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS

(SHRI BHAGWANTH KHUBA)

(a) & (d): Under the 'DBT in fertilizers' system, 100% subsidy on various fertilizer grades is released to the fertilizer companies on actual sales to the beneficiaries through PoS devices installed at each retail shop. Subsidized Fertilizer is sold on 'no denial basis'. The number of buyers who have bought fertilizers during 2020-21 and 2021-22 is 4.52 Crore and 6.66 Crore respectively.

(b) & (c): No Sir. In fact, under DBT in fertilizers the movement of all Subsidized fertilizers is monitored on real time basis throughout the country with the help of an online web based system called 'Integrated Fertilizer Management System' (iFMS). It enables Department and all stakeholders to assess the production, requirement, availability, movement and sales of Subsidized fertilizers in the country on real time basis and take an informed decision.

(e): No Sir, no such complaints have been received in this Department.
